



**CENTRAL ADMINISTRATIVE TRIBUNAL**

**CHANDIGARH BENCH**

**O.A.No.062/00050/2020**

Chandigarh, this the 21<sup>st</sup> January, 2020

**HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)**

Nazir Ahmad Bhat aged about 48 years son of Gh. Ahmad Bhat resident of Ompora Budgam, District Budgam, Jammu & Kashmir (U.T.) - 191111

..... Applicant

(BY: MR. SALIL DEV SINGH BALI, ADVOCATE)

**Versus**

1. Union of India through Secretary to Government, Ministry of Railways, Room No. 239, Rail Bhawan, Raisina Rd. CP, New Delhi – 110001.
2. Railway Board, through its Chairman (Principal Secretary to Government of India), Ministry of Railways, Room No. 256-A, Rail Bhavan, Raisina Road, New Delhi – 110001.
3. General Manager, Northern Railways, Baroda House, K.G. Marg, New Delhi – 110001.
4. Divisional Railway Manager, Northern Railways, Railway Station Road, Cantonment Area, Ferozepur – 152001.
5. Senior Divisional Personal Officer, Northern Railways, Ferozepur, Punjab – 152001.
6. Assistant Divisional Signal Tele Engineer, Northern Railway, Budgam District Budgam, Jammu and Kashmir (UT) – 191111.

.. Respondents

**O R D E R(Oral)**

**SANJEEV KAUSHIK, MEMBER (J):**

1. At the very outset, learned counsel for the applicant seeks permission to withdraw the O.A., enabling the applicant to approach the respondents, at the first



instance, for redressal of his grievance by filing a representation.

2. Permitted.

3. Accordingly, the O.A. is disposed of, with liberty to the applicant to file a representation raising all the pleas, as raised in the O.A. for cancellation of his transfer and the respondents shall decide the same in accordance with law.

**(Sanjeev Kaushik)  
Member (J)**

Place: Chandigarh

Dated: 21.01.2020

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